

DIVISION BENCH  
COURT - I

O-216

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P.(CAA)/179(KB)2023  
IN  
C.A.(CAA)/159(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 17<sup>TH</sup> MAY 2024**

IN THE MATTER OF	<b>MS TRADE &amp; COMMERCE PRIVATE LIMITED</b>
UNDER SECTION	<b>SEC. 230-232 - SECOND MOTION</b>

**Appearances via video conference/physically**

Mr. Gopal Kr. Khetan, PCA. ] For the Petitioner  
Ms. Ankita Dalmia, PCS. ]

**ORDER**

1. Ld. Authorized Representative for the petitioner present.
2. Heard . **Reserved for Orders.**

**Balraj Joshi  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**